

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE BENCH

Date of Order : 31.05.2016

CP No. 08/2013 (OA No. 641/2012)

Mr. C.B. Sharma counsel for the applicant.
Mr. Rajendra Vaish counsel for the respondents.

Heard.

2. Apparently, we have directed that the respondents to decide the representation. Present grievance of the applicant is that representation has been decided by the respondent No. 2 instead of respondent No. 1.
3. Order has been complied with. Contempt Petition is dismissed. Notices are discharged.



(Ms. Meenakshi Hooja)
Member (A)



(Dr. K.B. Suresh)
Member (J)

Vv